

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 28.01.2023

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	10851/2023	28.01.2023	WP (C) - 35524/2021	S. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-20			(Seat No-)
2	10852/2023	28.01.2023	WP (C) - 10280/2021	B.K.DALAI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-25			(Seat No-)
3	10853/2023	28.01.2023	WP (C) - 1373/2023	B.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
4	10854/2023	28.01.2023	WP (C) - 9358/2021	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-25			(Seat No-110)
5	10855/2023	28.01.2023	CRLMC-3918/2022	PRASANJIT BEHERA	C.O.	COURT NO. 12	Order Dtd. 2023-01-19			(Seat No-110)
6	10856/2023	28.01.2023	WP (C) - 9358/2021	B. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-25			(Seat No-110)
7	10857/2023	28.01.2023	CRLMC-2476/2019	A.K.BEHERA	C.O.	COURT NO. 24	Order Dtd. 2023-01-25			(Seat No-110)
8	10858/2023	28.01.2023	CRLMC-2255/2022	BINDU SAGAR SWAIN	C.O.	COURT NO. 12	Order Dtd. 2023-02-16		CRIMINAL MISC	(Seat No-2)

9	10859/2023	28.01.2023	CRLMC-5024/2014	B. K. PANDA	C.O.	COURT NO. 24	Order Dtd. 2023-01-25			(Se at No-2)
10	10860/2023	28.01.2023	WP (C) - 21911/2022	S.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-2)
11	10861/2023	28.01.2023	WP (C) - 19440/2016	J.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-2)
12	10862/2023	28.01.2023	CRLMC-2826/2022	J. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2023-01-25			(Se at No-2)
13	10863/2023	28.01.2023	WP (C) - 32605/2022	S.P. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-2)
14	10864/2023	28.01.2023	WP (C) - 2043/2023	AMRESH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-2)
15	10865/2023	28.01.2023	WP (C) - 21732/2020	R.K. DEHURY	C.O.	COURT NO. 3	Order Dtd. 2023-01-27			(Se at No-2)
16	10866/2023	28.01.2023	WP (C) - 35674/2022	P.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27		WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)
17	10867/2023	28.01.2023	WP (C) - 14674/2016	R. K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-104)
18	10868/2023	28.01.2023	WP (C) - 22990/2022	S.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-104)
19	10869/2023	28.01.2023	WP (C) - 1458/2023	S. MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-104)
20	10870/2023	28.01.2023	WP (C) - 22816/2022	S.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-27)

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21	10871/2023	28.01.2023	WP (C) - 1452/2023	S. MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-104)
22	10872/2023	28.01.2023	CMAPL-745/2022	DILLIP SAMAL	C.O.	COURT NO. 20	Order Dtd. 2023-01-24			(Se at No-104)
23	10873/2023	28.01.2023	WP (C) - 1777/2023	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-104)
24	10874/2023	28.01.2023	WP (C) - 10280/2021	J. SAHOO	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-01-25			(Se at No-104)
25	10875/2023	28.01.2023	BLAPL-6783/2022	B. N. SAHU	C.O.	COURT NO. 11	Order Dtd. 2023-01-25			(Se at No-104)
26	10876/2023	28.01.2023	WP (C) - 1776/2023	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-104)
27	10877/2023	28.01.2023	WP (C) - 6848/2017	M. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-02-01		WRIT BRANCH-8	(Se at No-42)
28	10878/2023	28.01.2023	WP (C) - 22914/2022	M.R. SAHOO	C.O.	DR (J)	Order Dtd. 2023-01-27			(Se at No-42)
29	10879/2023	28.01.2023	WP (C) - 1642/2023	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-42)
30	10880/2023	28.01.2023	WP (C) - 9436/2020	S. K. ACHARY	C.O.	COURT NO. 6	Order Dtd. 2023-01-25			(Se at No-42)
31	10881/2023	28.01.2023	WP (C) - 1762/2023	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-42)

32	10882/2023	28.01.2023	WP (C) - 25442/2022	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-01-24			(Se at No-42)
33	10883/2023	28.01.2023	WP (C) - 1644/2023	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-42)
34	10884/2023	28.01.2023	WP (C) - 1764/2023	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-42)
35	10885/2023	28.01.2023	CONTC (CP) - 384/2016	S. PATNAIK	C.O.	COURT NO. 14	Order Dtd. 2023-01-25			(Se at No-42)
36	10886/2023	28.01.2023	WP (C) - 1765/2023	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-42)
37	10887/2023	28.01.2023	CONTC (CP) - 381/2016	S. PATNAIK	C.O.	COURT NO. 22	Order Dtd. 2023-01-25			(Se at No-42)
38	10888/2023	28.01.2023	WP (C) - 1766/2023	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-42)
39	10889/2023	28.01.2023	CONTC (CP C) - 402/2011	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-24			(Se at No-42)
40	10890/2023	28.01.2023	WP (C) - 1803/2023	G. K. NANDA (GOPAL KRUSHNA NANDA)	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-42)
41	10891/2023	28.01.2023	CONTC- 291/2023	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-42)
42	10892/2023	28.01.2023	WP (C) - 1479/2023	SANTHOSH KUMAR MAHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-01-27			(Se at No-42)
43	10893/2023	28.01.2023	CONTC- 293/2023	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-42)
44	10894/2023	28.01.2023	WP (C) - 1480/2023	SANTHOSH KUMAR MAHANTY	C.O.	COURT NO. 22	Order Dtd.			(Se at

							2023-01-27			No-42)
45	10895/2023	28.01.2023	CONTC-294/2023	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-42)
46	10896/2023	28.01.2023	WP (C) - 2227/2023	A. B. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2023-01-27			(Se at No-42)
47	10897/2023	28.01.2023	CONTC-289/2023	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-42)
48	10898/2023	28.01.2023	WP (C) - 1476/2023	SANTHOSH KUMAR MAHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-01-25			(Se at No-42)
49	10899/2023	28.01.2023	CONTC-295/2023	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-42)
50	10900/2023	28.01.2023	WP (C) - 18896/2022	K. K. NATH	C.O.	COURT NO. 22	Order Dtd. 2023-01-06			(Se at No-42)
51	10901/2023	28.01.2023	CONTC-296/2023	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-42)
52	10902/2023	28.01.2023	WP (C) - 1588/2022	SANJAY KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-01-28			(Se at No-42)
53	10903/2023	28.01.2023	CONTC-298/2023	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-42)
54	10904/2023	28.01.2023	WP (C) - 577/2020	M/S. BHAG ABAN BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023-01-24			(Se at No-42)
55	10905/2023	28.01.2023	CONTC-297/2023	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-42)
56	10906/2023	28.01.2023	CONTC-299/2023	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-42)

57	10907/2023	28.01.2023	CONTC-252/2023	M/S JITENDRA KU. MISHRA (2)	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01- 27			(Se at No- 42)
58	10908/2023	28.01.2023	WPC (OAC) - 3258/201 2	M/S RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01- 27			(Se at No- 42)
59	10909/2023	28.01.2023	WPC (OAC) - 2519/200 9	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01- 25			(Se at No- 42)
60	10910/2023	28.01.2023	CRLA- 622/2017	J. KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01- 27		CRIMINAL APPEAL	(Se at No- 2)
61	10911/2023	28.01.2023	BLAPL- 1297/202 2	MADAN DAS	C.O.	COURT NO. 11	Order Dtd. 2022-07- 04		BAIL- 2 (CRMINAL MISC-2)	(Se at No- 9)
62	10912/2023	28.01.2023	CRLA- 251/2022	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2023-01- 27		CRIMINAL APPEAL	(Se at No- 7)
63	10913/2023	28.01.2023	BLAPL- 1824/202 2	RAMESH CHANDRA BHOI	C.O.	COURT NO. 11	Order Dtd. 2022-03- 21			(Se at No- 7)
64	10914/2023	28.01.2023	RSA- 361/2017	J. PRADHA N	C.O.	COURT NO. 1	Order Dtd. 2023-01- 27		SECOND APPEAL	(Se at No- 3)
65	10915/2023	28.01.2023	WP (C) - 21908/20 22	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01- 27			(Se at No- 3)
66	10916/2023	28.01.2023	WP (C) - 22813/20 22	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01- 27			(Se at No- 3)
67	10917/2023	28.01.2023	WP (C) - 1749/202 3	MIHIR KANTA RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01- 24		WRIT BRANCH-5	(Se at No- 47)
68	10918/2023	28.01.2023	WP (C) - 2130/202 3	ULLASH CHANDRA MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01- 27			(Se at No- 47)

69	10919/2023	28.01.2023	WP (C) - 2234/2023	ULLASH CHANDRA MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-47)
70	10920/2023	28.01.2023	WP (C) - 30149/2022	P.K. DEO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-24			(Seat No-47)
71	10921/2023	28.01.2023	WP (C) - 22812/2022	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-47)
72	10922/2023	28.01.2023	WP (C) - 1317/2023	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-47)
73	10923/2023	28.01.2023	WP (C) - 1688/2023	SURENDRA KUMAR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-47)
74	10924/2023	28.01.2023	WP (C) - 29894/2022	P.C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27		WRIT BRANCH-5	(Seat No-21)
75	10925/2023	28.01.2023	WP (C) - 7081/2022	H.K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-21)
76	10926/2023	28.01.2023	WP (C) - 13007/2022	A.K. SAA	C.O.	COURT NO. 6	Order Dtd. 2023-01-27			(Seat No-21)
77	10927/2023	28.01.2023	WP (C) - 1819/2023	G.K. NANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-21)
78	10928/2023	28.01.2023	WP (C) - 1578/2023	B.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-21)
79	10929/2023	28.01.2023	WP (C) - 1802/2023	G.K. NANDA (GOPAL KRUSHNA NANDA)	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-21)
80	10930/2023	28.01.2023	WP (C) - 1226/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27			(Seat No-21)
81	10931/2023	28.01.2023	WP (C) - 1761/2023	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd.			(Seat)

							2023-01-27			No-21)
82	10932/2023	28.01.2023	WP (C) - 1633/2023	M. R. SAHOO	C. O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-21)
83	10933/2023	28.01.2023	WP (C) - 1646/2023	M. R. SAHOO	C. O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-21)
84	10934/2023	28.01.2023	WP (C) - 1770/2023	M. R. SAHOO	C. O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-21)
85	10935/2023	28.01.2023	WP (C) - 1773/2023	M. R. SAHOO	C. O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-21)
86	10936/2023	28.01.2023	WP (C) - 1774/2023	M. R. SAHOO	C. O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Se at No-21)
87	10937/2023	28.01.2023	WP (C) - 19514/2008	R. SAMAL	GENERAL		Petition Annexure , Misc. case, Counter, Rejoinder, Entire Order,		WRIT BRANCH-4	(Se at No-46)
88	10938/2023	28.01.2023	WP (C) - 3861/2007	R. SAMAL	GENERAL		Petition Annexure , Misc. case, Counter, Rejoinder, Entire Order,		WRIT BRANCH-4	(Se at No-19)
89	10939/2023	28.01.2023	WP (C) - 1901/2023	SITANSU MOHAN SINGH	C. O.	COURT NO. 20	Order Dtd. 2023-01-27			(Se at No-19)
90	10940/2023	28.01.2023	WP (C) - 1893/2023	NIKUNJA KUMAR ROUT	C. O.	COURT NO. 20	Order Dtd. 2023-01-27			(Se at No-19)
91	10941/2023	28.01.2023	WP (C) - 1349/2023	BRAJA MOHAN SARANGI	C. O.	COURT NO. 20	Order Dtd. 2023-01-27			(Se at No-19)

92	10942/2023	28.01.2023	WP (C) - 1348/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-01-27			(Se at No-19)
93	10943/2023	28.01.2023	WP (C) - 1782/2023	TUSHAR KANTA NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-01-27			(Se at No-19)
94	10944/2023	28.01.2023	WP (C) - 1262/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-01-27			(Se at No-19)
95	10945/2023	28.01.2023	WP (C) - 1261/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-01-27			(Se at No-19)
96	10946/2023	28.01.2023	CMP- 298/2022	ASUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-01-24			(Se at No-19)
97	10947/2023	28.01.2023	CMP- 298/2022	R.K.BARI K	C.O.	COURT NO. 22	Order Dtd. 2023-01-24			(Se at No-19)
98	10948/2023	28.01.2023	CMP- 1581/2014	T. BAG	C.O.	COURT NO. 22	Order Dtd. 2023-01-27			(Se at No-19)
99	10949/2023	28.01.2023	WP (C) - 34307/2022	S. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-01-25		WRIT BRANCH-3	(Se at No-14)
100	10950/2023	28.01.2023	CONTC (CP) - 274/2018	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Se at No-14)
101	10951/2023	28.01.2023	CONTC- 8163/2022	M. BARAL	C.O.	COURT NO. 22	Order Dtd. 2023-01-25			(Se at No-14)
102	10952/2023	28.01.2023	WP (C) - 32882/2022	S.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-01-24			(Se at No-14)
103	10953/2023	28.01.2023	WP (C) - 32882/2022	A. PREM	C.O.	COURT NO. 22	Order Dtd. 2023-01-24			(Se at No-14)
104	10954/2023	28.01.2023	WP (C) - 16829/2022	G. ROUT	C.O.	COURT NO. 22	Order Dtd.			(Se at

							2023-01-27			No-14)
105	10955/2023	28.01.2023	WP (C) - 1963/2023	PRAFULLA CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2023-01-27			(Se at No-14)
106	10956/2023	28.01.2023	CMP-1566/2017	ASUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-01-16	WRIT BRANCH-7		(Se at No-48)
107	10957/2023	28.01.2023	RPFAM-86/2012	A.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Se at No-48)
108	10958/2023	28.01.2023	RPFAM-223/2015	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Se at No-48)
109	10959/2023	28.01.2023	RPFAM-355/2022	P.K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-01-27	FIRST APPEAL		(Se at No-7)
110	10960/2023	28.01.2023	RPFAM-23/2012	R.B.MISHRA	C.O.	COURT NO. 20	Order Dtd. 2023-01-27			(Se at No-7)
111	10961/2023	28.01.2023	RPFAM-81/2012	R.K.MOHA PATRA	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Se at No-7)
112	10962/2023	28.01.2023	RPFAM-229/2015	A.SUNDARAY	C.O.	COURT NO. 10	Order Dtd. 2023-01-27			(Se at No-7)
113	10963/2023	28.01.2023	WP (C) - 357/2013	J. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-01-25			(Se at No-7)
114	10964/2023	28.01.2023	WP (C) - 1560/2023	J.D.MUDULI	C.O.	COURT NO. 22	Order Dtd. 2023-01-25			(Se at No-7)
115	10965/2023	28.01.2023	WP (C) - 128/2023	M.R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-01-25			(Se at No-7)
116	10966/2023	28.01.2023	WP (C) - 1955/2023	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2023-01-25	WRIT BRANCH-7		(Se at No-44)

117	10967/2023	28.01.2023	WP (C) - 10698/2022	S.K.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2023-01-25			(Se at No-44)
118	10968/2023	28.01.2023	WP (C) - 10698/2022	N.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2023-01-25			(Se at No-44)
119	10969/2023	28.01.2023	WP (C) - 18895/2022	S.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-01-25			(Se at No-44)
120	10970/2023	28.01.2023	WP (C) - 18895/2022	K.K.NATH	C.O.	COURT NO. 22	Order Dtd. 2023-01-06			(Se at No-44)
121	10971/2023	28.01.2023	WP (C) - 1988/2023	A. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-01-25			(Se at No-44)
122	10972/2023	28.01.2023	WP (C) - 19001/2022	M. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-01-25			(Se at No-44)
123	10973/2023	28.01.2023	WP (C) - 19001/2022	M. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-09-12			(Se at No-44)
124	10974/2023	28.01.2023	WP (C) - 7080/2012	M. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-01-25			(Se at No-44)
125	10975/2023	28.01.2023	MATA-291/2022	S.BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Se at No-44)
126	10976/2023	28.01.2023	CMP-1567/2014	A.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2023-01-24			(Se at No-44)
127	10977/2023	28.01.2023	WP (C) - 22920/2012	G MUL BEHALF BY HAND BHAGI OHC	GENERAL		Order Dtd. 2013-02-11Petition, Misc. case,		WRIT BRANCH-1	(Se at No-31)
128	10978/2023	28.01.2023	WP (C) - 15126/2010	G NIAL BEHALF BY HAND BHAGI OHC	GENERAL		Order Dtd. 2013-02-11Petition, Misc. case,		WRIT BRANCH-4	(Se at No-17)

129	10979/2023	28.01.2023	RVWPET-58/2013	G NIAL	GENERAL		Petition Misc. case,		CIVIL REVISION	(Seat No-1)
130	10980/2023	28.01.2023	MACA-578/2022	S.R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2023-01-24			(Seat No-1)
131	10981/2023	28.01.2023	MACA-578/2022	G.P DUTTA	C.O.	COURT NO. 23	Order Dtd. 2023-01-24			(Seat No-1)
132	10982/2023	28.01.2023	MACA-337/2020	B. MAHALI	C.O.	COURT NO. 23	Order Dtd. 2023-01-25			(Seat No-1)
133	10983/2023	28.01.2023	MACA-337/2020	P.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2023-01-25			(Seat No-1)
134	10984/2023	28.01.2023	MACA-349/2020	S. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2023-01-27			(Seat No-1)
135	10985/2023	28.01.2023	MACA-349/2020	B. MAHALI	C.O.	COURT NO. 8	Order Dtd. 2023-01-27			(Seat No-1)
136	10986/2023	28.01.2023	MACA-963/2018	M/S B.N. SAMANTRAY, P. JENA, D.P. ATNAIK	C.O.	COURT NO. 22	Order Dtd. 2023-01-04			(Seat No-1)
137	10987/2023	28.01.2023	MACA-963/2018	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2023-01-04			(Seat No-1)
138	10988/2023	28.01.2023	MACA-296/2018	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-01-12			(Seat No-1)
139	10989/2023	28.01.2023	MACA-49/2019	P.K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2023-01-02			(Seat No-1)
140	10990/2023	28.01.2023	MACA-49/2019	S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-01-02			(Seat No-1)
141	10991/2023	28.01.2023	FAO-319/2015	B. BEHERA	C.O.	COURT NO. 22	Order Dtd.			(Seat)

							2023-01-20			No-1)
14 2	10992/20 23	28.01.2 023	FAO- 319/2015	S.R. OJHA	C.O.	COURT NO. 22	Order Dtd. 2023-01- 20			(Se at No- 1)
14 3	10993/20 23	28.01.2 023	FAO- 677/2018	K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2023-01- 02			(Se at No- 1)
14 4	10994/20 23	28.01.2 023	FAO- 677/2018	K.K.NATH	C.O.	COURT NO. 23	Order Dtd. 2023-01- 02			(Se at No- 1)
14 5	10995/20 23	28.01.2 023	FAO- 60/2022	D.K. BISOI	C.O.	COURT NO. 23	Order Dtd. 2022-01- 18			(Se at No- 1)
14 6	10996/20 23	28.01.2 023	FAO- 61/2022	D.K. BISOI	C.O.	COURT NO. 23	Order Dtd. 2023-01- 16			(Se at No- 1)
14 7	10997/20 23	28.01.2 023	FAO- 1046/201 9	B.SAHA	C.O.	COURT NO. 23	Order Dtd. 2023-01- 25			(Se at No- 1)
14 8	10998/20 23	28.01.2 023	FAO- 1046/201 9	K.K.NATH	C.O.	COURT NO. 23	Order Dtd. 2023-01- 25			(Se at No- 1)
14 9	10999/20 23	28.01.2 023	FAO- 490/2022	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-01- 25			(Se at No- 1)
15 0	11000/20 23	28.01.2 023	FAO- 490/2022	R.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2023-01- 25			(Se at No- 1)
15 1	11001/20 23	28.01.2 023	ELPET- 6/2019	RANJAN KU BARIK	GENER AL		Exhibits	A TO J	M.J.C.	(Se at No- 4)
15 2	11002/20 23	28.01.2 023	ELPET- 6/2019	G AGARWAL	GENER AL		Exhibits	A TO J	M.J.C.	(Se at No- 4)
15 3	11003/20 23	28.01.2 023	FAO- 514/2022	S.R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2023-01- 20			(Se at No- 4)

154	11004/2023	28.01.2023	OJC-3519/2001	J PRADHAN	GENERAL		Order Dtd. 2017-01-04		WRIT BRANCH-6	(Se at No-24)
155	11005/2023	28.01.2023	WP (C) - 23425/2015	D DASH	GENERAL		Order Dtd. 2016-01-14 Petition, Annexure,		WRIT BRANCH-7	(Se at No-18)
156	11006/2023	28.01.2023	WP (C) - 14979/2010	R K MOHAPATRA	GENERAL		Petition Annexure, Misc. case, Counter,		WRIT BRANCH-2	(Se at No-34)
157	11007/2023	28.01.2023	WP (C) - 286/2023	B R SENAPATI	GENERAL		Order Dtd. 2023-01-13			(Se at No-34)
158	11008/2023	28.01.2023	BLAPL-9297/2022	MADAN DAS	C.O.	COURT NO. 17	Order Dtd. 2023-01-27		BAIL-2 (CRMINAL MISC-2)	(Se at No-10)
159	11009/2023	28.01.2023	WP (C) - 15630/2008	DR PURUSHOTAM CHULI	GENERAL		Order Dtd. 2021-03-25 Petition,			(Se at No-10)
160	11010/2023	28.01.2023	WP (C) - 1655/2021	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2021-04-27 Petition,			(Se at No-10)
161	11011/2023	28.01.2023	WP (C) - 19580/2019	ARUN KUMAR JATI	GENERAL		Order Dtd. 2022-04-05			(Se at No-10)
162	11012/2023	28.01.2023	WP (C) - 8931/2011	ARUN KUMAR JATI	GENERAL		Order Dtd. 2022-03-11			(Se at No-10)
163	11013/2023	28.01.2023	WP (C) - 13332/2009	R K BARIK	GENERAL		Judgement Dtd. 2011-12-14		WRIT BRANCH-6	(Se at No-25)
164	11014/2023	28.01.2023	CRA-96/2002	M K PANI	GENERAL		Judgement Dtd. 2021-02-18			(Se at No-25)
165	11015/2023	28.01.2023	OJC-431/1983	P N NAYAK	GENERAL		Petition Annexure			(Se at

							,Entire Order,			No- 25)
16 6	11016/20 23	28.01.2 023	WP (C) - 34149/20 22	P. K. JENA	GENER AL		Petition Annexure ,			(Se at No- 25)
16 7	11017/20 23	28.01.2 023	WP (C) - 22399/20 19	R K BARIK	GENER AL		Order Dtd. 2022-07- 21			(Se at No- 25)
16 8	11018/20 23	28.01.2 023	CONTC (CP) - 77/2019	DILLIP SAMAL	GENER AL		Petition Annexure ,Entire Order,			(Se at No- 25)
16 9	11019/20 23	28.01.2 023	WP (C) - 22402/20 19	R. K. BARI K	GENER AL		Order Dtd. 2022-07- 20			(Se at No- 25)
17 0	11020/20 23	28.01.2 023	WP (C) - 19610/20 21	P. NAYAK	GENER AL		Order Dtd. 2023-01- 09			(Se at No- 25)
17 1	11021/20 23	28.01.2 023	OJC- 8149/200 0	B. K. PATI	GENER AL		Order Dtd. 2018-04- 02		WRIT BRANCH-4	(Se at No- 17)
17 2	11022/20 23	28.01.2 023	WPC (OA) - 229/2013	B. K. PATI	GENER AL		Order Dtd. 2022-02- 25			(Se at No- 17)
17 3	11023/20 23	28.01.2 023	WP (C) - 11133/20 21	GYANA RANJAN DAS	GENER AL		Order Dtd. 9999-12- 31Misc.c ase,	IA NO 15363 /22	WRIT BRANCH-5	(Se at No- 23)
17 4	11024/20 23	28.01.2 023	BLAPL- 10684/20 22	P. K. MOHA NTY	C. O.	COURT NO. 2 OLD	Order Dtd. 2023-01- 20			(Se at No- 23)
17 5	11025/20 23	28.01.2 023	ABLAPL- 15622/20 22	J. PARDHAN	C. O.	COURT NO. 2 OLD	Order Dtd. 2023-01- 24			(Se at No- 23)
17 6	11026/20 23	28.01.2 023	ABLAPL- 15623/20 22	J. PRADHA N	C. O.	COURT NO. 2 OLD	Order Dtd. 2023-01- 24			(Se at No- 23)
17 7	11027/20 23	28.01.2 023	ABLAPL- 15624/20 22	J. PRADHA N	C. O.	COURT NO. 2 OLD	Order Dtd. 2023-01- 24			(Se at No- 23)

178	11028/2023	28.01.2023	ABLAPL-16024/2022	S.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-20			(Seat No-23)
179	11029/2023	28.01.2023	WP (C) - 11376/2020	RAMESH PATRA	GENERAL		Order Dtd. 2020-11-23	IA NO 5146/20		(Seat No-23)
180	11030/2023	28.01.2023	ABLAPL-2058/2022	R.K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2022-01-27			(Seat No-23)
181	11031/2023	28.01.2023	WP (C) - 11192/2012	PRAKASH KU JENA	GENERAL		Order Dtd. 2019-04-15		WRIT BRANCH-5	(Seat No-47)
182	11032/2023	28.01.2023	BLAPL-3623/2022	R.K. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2023-01-27			(Seat No-47)
183	11033/2023	28.01.2023	ABLAPL-795/2023	G. SUNDARAY	C.O.	COURT NO. 2	Order Dtd. 2023-01-27		BAIL-2 (CRMINAL MISC-2)	(Seat No-10)
184	11034/2023	28.01.2023	BLAPL-3524/2022	R.K. ROUT	C.O.	COURT NO. 5	Order Dtd. 2023-01-27			(Seat No-10)
185	11035/2023	28.01.2023	WP (C) - 32854/2022	B K DAS	GENERAL		Order Dtd. 2022-12-05			(Seat No-10)
186	11036/2023	28.01.2023	ABLAPL-790/2023	G. SUNDARAY	C.O.	COURT NO. 2	Order Dtd. 2023-01-27		BAIL-2 (CRMINAL MISC-2)	(Seat No-10)
187	11037/2023	28.01.2023	BLAPL-5160/2021	B.R. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2023-01-27			(Seat No-10)
188	11038/2023	28.01.2023	BLAPL-11454/2022	DILLIP SAMAL	C.O.	COURT NO. 5	Order Dtd. 2023-01-27			(Seat No-10)
189	11039/2023	28.01.2023	ABLAPL-747/2023	H.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-01-25			(Seat No-10)
190	11040/2023	28.01.2023	CRLMP-1469/2022	G. DAS	C.O.	COURT NO. 5	Order Dtd.			(Seat)

							2023-01-27			No-10)
19 1	11041/20 23	28.01.2 023	ABLAPL- 15662/20 22	S.S.PATT ANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01- 27		BAIL- 1 (CRIMINA L MISC-1)	(Se at No- 4)
19 2	11042/20 23	28.01.2 023	CRLMP- 1469/202 2	S.S. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2023-01- 27			(Se at No- 4)
19 3	11043/20 23	28.01.2 023	ABLAPL- 15661/20 22	S.S.PATT ANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01- 27		BAIL- 1 (CRIMINA L MISC-1)	(Se at No- 4)
19 4	11044/20 23	28.01.2 023	WP (C) - 41565/20 21	K.K.NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01- 25			(Se at No- 4)
19 5	11045/20 23	28.01.2 023	ABLAPL- 16553/20 22	B.N.SAHU	C.O.	COURT NO. 2	Order Dtd. 2023-01- 25			(Se at No- 4)
19 6	11046/20 23	28.01.2 023	WP (C) - 22290/20 22	K.K.NATH	C.O.	COURT NO. 1	Order Dtd. 2023-01- 25			(Se at No- 4)
19 7	11047/20 23	28.01.2 023	WP (C) - 4782/202 2	J. PARDHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01- 25			(Se at No- 4)
19 8	11048/20 23	28.01.2 023	ABLAPL- 15751/20 22	B.SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-01- 25			(Se at No- 4)
19 9	11049/20 23	28.01.2 023	WP (C) - 37098/20 22	S. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01- 25			(Se at No- 4)
20 0	11050/20 23	28.01.2 023	ABLAPL- 15217/20 22	J.PRADHA N	C.O.	COURT NO. 2	Order Dtd. 2023-01- 25			(Se at No- 4)
20 1	11051/20 23	28.01.2 023	WP (C) - 28696/20 22	S S BISWAL	GENERAL		Order Dtd. 2023-01- 16			(Se at No- 4)
20 2	11052/20 23	28.01.2 023	WP (C) - 8665/202 2	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01- 25			(Se at No- 4)

203	11053/2023	28.01.2023	WP (C) - 916/2023	ACHYUTAN ANDA PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-25			(Se at No-4)
204	11054/2023	28.01.2023	ABLAPL-14912/2022	MANOJ KUMAR AGRAWALLA	C.O.	COURT NO. 2	Order Dtd. 2023-01-27			(Se at No-4)
205	11055/2023	28.01.2023	WP (C) - 1270/2023	A.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-25	WRIT BRANCH-6		(Se at No-25)
206	11056/2023	28.01.2023	CRA-284/1999	R.K.MOHA PATRA	C.O.	COURT NO. 1	Order Dtd. 2023-01-25			(Se at No-25)
207	11057/2023	28.01.2023	WP (C) - 32430/2022	PRAFULLA CHANDRA ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-24			(Se at No-25)
208	11058/2023	28.01.2023	WP (C) - 1430/2023	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-24			(Se at No-25)
209	11059/2023	28.01.2023	OJC-688/1985	SURESH CH SUNDARA	GENERAL		Petition Annexure ,			(Se at No-25)
210	11060/2023	28.01.2023	WP (C) - 1687/2023	S.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-24			(Se at No-25)
211	11061/2023	28.01.2023	WP (C) - 31415/2011	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-24			(Se at No-25)
212	11062/2023	28.01.2023	OJC-18148/1998	SAROJ KU SWAIN	GENERAL		Order Dtd. 1998-12-30Petition, Annexure,	WRIT BRANCH-3		(Se at No-12)
213	11063/2023	28.01.2023	WP (C) - 28034/2022	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-20			(Se at No-12)
214	11064/2023	28.01.2023	WP (C) - 28034/2022	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-20			(Se at No-12)

21 5	11065/20 23	28.01.2 023	WP (C) - 28034/20 22	UDAY KUMAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01- 20			(Se at No- 12)
21 6	11066/20 23	28.01.2 023	CONTC (CP C) - 388/2017	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-01- 13			(Se at No- 12)
21 7	11067/20 23	28.01.2 023	WPC (OA) - 230/2013	B.K. PATI	GENER AL		Order Dtd. 2022-02- 25			(Se at No- 12)
21 8	11068/20 23	28.01.2 023	WA- 267/2020	R.K.BARI K	GENER AL		Order Dtd. 2023-01- 17			(Se at No- 12)
21 9	11069/20 23	28.01.2 023	WA- 267/2020	R.K.BARI K	GENER AL		Order Dtd. 2023-01- 17			(Se at No- 12)
22 0	11070/20 23	28.01.2 023	MA- 253/2002	B.K. PATI	GENER AL		Order Dtd. 2015-07- 23		MISC. APPEAL SEC.	(Se at No- 3)
22 1	11071/20 23	28.01.2 023	RVWPET- 278/2022	S.K.SING H	GENER AL		Order Dtd. 2023-01- 09		CIVIL REVISION	(Se at No- 1)
22 2	11072/20 23	28.01.2 023	ARBP- 39/2013	S.K.SING H	GENER AL		Order Dtd. 2017-07- 17	11- 08- 2017, 03- 11- 2017, 09- 09- 2021	M.J.C.	(Se at No- 2)
22 3	11073/20 23	28.01.2 023	OJC- 4319/199 5	S.K.SING H	GENER AL		Order Dtd. 2022-02- 14			(Se at No- 2)
22 4	11074/20 23	28.01.2 023	WP (C) - 3203/202 2	S.K.SING H	GENER AL		Order Dtd. 2022-07- 06			(Se at No- 2)
22 5	11075/20 23	28.01.2 023	WP (C) - 13136/20 18	S.K.SING H	GENER AL		Order Dtd. 2022-01- 10			(Se at No- 2)
22 6	11076/20 23	28.01.2 023	WP (C) - 7893/201 7	S.K.SING H	GENER AL		Order Dtd.		WRIT BRANCH-10	(Se at

							2017-05-08			No-56)
227	11077/2023	28.01.2023	CRLMP-120/2023	S. BARDHAN	GENERAL		Petition Annexure ,			(Se at No-56)
228	11078/2023	28.01.2023	CRLMP-120/2023	S. BARDHAN	GENERAL		Petition Annexure ,			(Se at No-56)
229	11079/2023	28.01.2023	CRLMP-120/2023	S. BARDHAN	GENERAL		Petition Annexure ,			(Se at No-56)
230	11080/2023	28.01.2023	WP (C) - 10849/2011	R. K. DEHURY	GENERAL		Order Dtd. 2019-01-29		WRIT BRANCH-1	(Se at No-1)
231	11081/2023	28.01.2023	CMAPL-750/2022	M/S SUDHANSU SEKHAR JENA, K. K. SWAIN	GENERAL		Order Dtd. 2023-01-25Petition,			(Se at No-1)
232	11082/2023	28.01.2023	WPC (OAC) - 2591/2015	B. BEHERA	GENERAL		Order Dtd. 2023-01-20			(Se at No-1)
233	11083/2023	28.01.2023	WA-153/2020	S. K. BEHERA	GENERAL		Order Dtd. 2023-01-12			(Se at No-1)
234	11084/2023	28.01.2023	WA-29/2017	S. K. BEHERA	GENERAL		Order Dtd. 2023-01-12			(Se at No-1)
235	11085/2023	28.01.2023	LAA-63/2018	S. K. BEHERA	GENERAL		Order Dtd. 2023-01-03	26-09-2022	FIRST APPEAL	(Se at No-4)
236	11086/2023	28.01.2023	LAA-64/2018	S. K. BEHERA	GENERAL		Order Dtd. 2023-01-03	26-09-2022	FIRST APPEAL	(Se at No-4)
237	11087/2023	28.01.2023	LAA-66/2018	S. K. BEHERA	GENERAL		Order Dtd. 2023-01-03	26-09-2022	FIRST APPEAL	(Se at No-4)
238	11088/2023	28.01.2023	LAA-67/2018	S. K. BEHERA	GENERAL		Order Dtd. 2023-01-03	26-09-2022	FIRST APPEAL	(Se at No-4)

239	11089/2023	28.01.2023	LAA-68/2018	S. K. BEHERA	GENERAL		Order Dtd. 2023-01-03	26-09-2022	FIRST APPEAL	(Seat No-4)
240	11090/2023	28.01.2023	LAA-69/2018	S. K. BEHERA	GENERAL		Order Dtd. 2023-01-03	24-09-2022	FIRST APPEAL	(Seat No-4)
241	11091/2023	28.01.2023	LAA-70/2018	S. K. BEHERA	GENERAL		Order Dtd. 2023-01-02	24-09-2023	FIRST APPEAL	(Seat No-4)
242	11092/2023	28.01.2023	LAA-71/2018	S. K. BEHERA	GENERAL		Order Dtd. 2023-01-02	28-01-2023	FIRST APPEAL	(Seat No-4)
243	11093/2023	28.01.2023	LAA-72/2018	S. K. BEHERA	GENERAL		Order Dtd. 2023-01-02	28-09-2022	FIRST APPEAL	(Seat No-4)
244	11094/2023	28.01.2023	WP (C) - 2063/2023	T. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-25			(Seat No-4)
245	11095/2023	28.01.2023	LAA-73/2018	S. K. BEHERA	GENERAL		Order Dtd. 2023-01-02	28-09-2022	FIRST APPEAL	(Seat No-4)
246	11096/2023	28.01.2023	LAA-74/2018	S. K. BEHERA	GENERAL		Order Dtd. 2023-01-02	28-01-2023	FIRST APPEAL	(Seat No-4)
247	11097/2023	28.01.2023	LAA-75/2018	S. K. BEHERA	GENERAL		Order Dtd. 2023-01-02	28-09-2023	FIRST APPEAL	(Seat No-4)
248	11098/2023	28.01.2023	LAA-113/2019	M. PANDA	GENERAL		Order Dtd. 2023-01-11			(Seat No-4)
249	11099/2023	28.01.2023	LAA-116/2018	M. PANDA	GENERAL		Order Dtd. 2022-12-03			(Seat No-4)
250	11100/2023	28.01.2023	RSA-436/2004	P. K. DAS	GENERAL		Order Dtd. 2015-10-08 Judgment Dtd. 2015-10-08, Appeal memo,		SECOND APPEAL	(Seat No-2)

25 1	11101/20 23	28.01.2 023	WP (C) - 13525/20 19	R. N. BARIK	GENER AL		Order Dtd. 2022-07- 22			(Se at No- 2)
25 2	11102/20 23	28.01.2 023	WP (C) - 13524/20 19	R. N. BARIK	GENER AL		Order Dtd. 2022-07- 22			(Se at No- 2)
25 3	11103/20 23	28.01.2 023	ABLAPL- 16335/20 22	A. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01- 24			(Se at No- 2)
25 4	11104/20 23	28.01.2 023	WP (C) - 13522/20 19	R. N. BARIK	GENER AL		Order Dtd. 2022-07- 22			(Se at No- 2)
25 5	11105/20 23	28.01.2 023	WP (C) - 13521/20 19	R. N. BARIK	GENER AL		Order Dtd. 2022-07- 22			(Se at No- 2)
25 6	11106/20 23	28.01.2 023	WP (C) - 13520/20 19	R. N. BARIK	GENER AL		Misc.cas e			(Se at No- 2)
25 7	11107/20 23	28.01.2 023	WP (C) - 13519/20 19	R. N. BARIK	GENER AL		Order Dtd. 2022-07- 22			(Se at No- 2)
25 8	11108/20 23	28.01.2 023	WP (C) - 271/2019	R. N. BARIK	GENER AL		Order Dtd. 2022-08- 05			(Se at No- 2)
25 9	11109/20 23	28.01.2 023	WP (C) - 23626/20 19	R. N. BARIK	GENER AL		Order Dtd. 2022-08- 05			(Se at No- 2)
26 0	11110/20 23	28.01.2 023	WP (C) - 34504/20 22	BHAGABAN BEHERA	GENER AL		Order Dtd. 2023-01- 02			(Se at No- 2)
26 1	11111/20 23	28.01.2 023	WP (C) - 14727/20 04	B. K. PATI	GENER AL		Order Dtd. 2008-05- 05		WRIT BRANCH-8	(Se at No- 42)
26 2	11112/20 23	28.01.2 023	WP (C) - 32631/20 22	CHANDRAK ANTA SABAT	GENER AL		Order Dtd. 2023-01- 27			(Se at No- 42)
26 3	11113/20 23	28.01.2 023	WP (C) - 11718/20 21	J. BEHERA	GENER AL		Entire Order		WRIT BRANCH-6	(Se at

										No-25)
264	11114/2023	28.01.2023	WP (C) - 11305/2014	P. K. DASH	GENERAL		Order Dtd. 2023-01-11			(Se at No-25)
265	11115/2023	28.01.2023	WP (C) - 5279/2017	A. B. PARIDA	GENERAL		Order Dtd. 2017-07-19Petition, Annexure,		WRIT BRANCH-11	(Se at No-68)
266	11116/2023	28.01.2023	WP (C) - 6442/2002	H. K. MOHANTA	GENERAL		Annexure Counter, Rejoinder,		WRIT BRANCH-4	(Se at No-27)
267	11117/2023	28.01.2023	WP (C) - 1391/2002	H. K. MOHANTA	GENERAL		Order Dtd. 2003-11-15Annexure, Counter,		WRIT BRANCH-8	(Se at No-41)
268	11118/2023	28.01.2023	WP (C) - 25052/2014	B. MOHAPATRA	GENERAL		Petition Annexure, Deposition,		WRIT BRANCH-4	(Se at No-38)
269	11119/2023	28.01.2023	WP (C) - 28481/2021	RAMA PRASAD DALAI	GENERAL		Order Dtd. 2023-01-20			(Se at No-38)
270	11120/2023	28.01.2023	WP (C) - 28281/2013	S. K. SWAIN	GENERAL		Order Dtd. 2023-01-24			(Se at No-38)
271	11121/2023	28.01.2023	LAA-72/2010	S. K. BEHERA	GENERAL		Order Dtd. 2022-11-29	15-09-2022		(Se at No-38)
272	11122/2023	28.01.2023	LAA-62/2018	S. K. BEHERA	GENERAL		Order Dtd. 2022-09-29	02-01-2023	FIRST APPEAL	(Se at No-4)
273	11123/2023	28.01.2023	LAA-61/2018	S. K. BEHERA	GENERAL		Order Dtd. 2023-01-02	29-09-2022	FIRST APPEAL	(Se at No-4)
274	11124/2023	28.01.2023	LAA-60/2018	S. K. BEHERA	GENERAL		Order Dtd. 2023-01-03	24-09-2022	FIRST APPEAL	(Se at No-4)

27 5	11125/20 23	28.01.2 023	LAA- 59/2018	S.K.BEHE RA	GENER AL		Order Dtd. 2023-01- 02	29- 09- 2022	FIRST APPEAL	(Se at No- 4)
27 6	11126/20 23	28.01.2 023	LAA- 58/2018	S.K.BEHE RA	GENER AL		Order Dtd. 2023-01- 03	24- 09- 2022	FIRST APPEAL	(Se at No- 4)
27 7	11127/20 23	28.01.2 023	LAA- 57/2018	S.K.BEHE RA	GENER AL		Order Dtd. 2023-01- 03	24- 09- 2022	FIRST APPEAL	(Se at No- 4)
27 8	11128/20 23	28.01.2 023	LAA- 56/2018	S.K.BEHE RA	GENER AL		Order Dtd. 2023-01- 03	24-9- 2022	FIRST APPEAL	(Se at No- 4)
27 9	11129/20 23	28.01.2 023	LAA- 37/2019	S.K.BEHE RA	GENER AL		Order Dtd. 2023-01- 13			(Se at No- 4)
28 0	11130/20 23	28.01.2 023	LAA- 35/2022	S.K.BEHE RA	GENER AL		Order Dtd. 2023-01- 13			(Se at No- 4)
28 1	11131/20 23	28.01.2 023	LAA- 28/2017	S.K.BEHE RA	GENER AL		Order Dtd. 2022-11- 25	09- 09- 2022		(Se at No- 4)
28 2	11132/20 23	28.01.2 023	LAA- 27/2017	S.K.BEHE RA	GENER AL		Order Dtd. 2022-11- 25	09- 09- 2022		(Se at No- 4)
28 3	11133/20 23	28.01.2 023	LAA- 25/2017	S.K.BEHE RA	GENER AL		Order Dtd. 2022-11- 25	09- 09- 2022		(Se at No- 4)
28 4	11134/20 23	28.01.2 023	LAA- 24/2017	S.K.BEHE RA	GENER AL		Order Dtd. 2022-11- 25	09- 09- 2022		(Se at No- 4)
28 5	11135/20 23	28.01.2 023	LAA- 24/2022	S.K.BEHE RA	GENER AL		Order Dtd. 2023-01- 13			(Se at No- 4)
28 6	11136/20 23	28.01.2 023	LAA- 23/2017	S.K.BEHE RA	GENER AL		Order Dtd. 2022-11- 25	09- 09- 2022		(Se at No- 4)
28 7	11137/20 23	28.01.2 023	LAA- 8/2022	S.K.BEHE RA	GENER AL		Order Dtd.			(Se at

							2023-01-17			No-4)
288	11138/2023	28.01.2023	WA-43/2019	S.K.BEHE RA	GENERAL		Order Dtd. 2023-01-16			(Se at No- 4)
289	11139/2023	28.01.2023	WP (C) - 22929/2021	S.K.BEHE RA	GENERAL		Order Dtd. 2021-08-06			(Se at No- 4)
290	11140/2023	28.01.2023	CRLMP- 2616/2022	M.NAYAK	GENERAL		Order Dtd. 2023-01-12			(Se at No- 4)
291	11141/2023	28.01.2023	WP (C) - 23786/2021	S.K.BEHE RA	GENERAL		Order Dtd. 2021-08-16			(Se at No- 4)
292	11142/2023	28.01.2023	WP (C) - 13221/2010	S.K.BEHE RA	GENERAL		Order Dtd. 2010-10-04		WRIT BRANCH-5	(Se at No- 47)
293	11143/2023	28.01.2023	WP (C) - 22471/2011	S.K.BEHE RA	GENERAL		Order Dtd. 2012-11-16		WRIT BRANCH-5	(Se at No- 47)